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IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CA(CAA)-9/PB/2017

IN THE MATTER OF:

Dilli Karigari Ltd. and Desert Artisans
Handicraft Jodhpur Ltd. and Krishna
Weavers Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 230-232

Order delivered on 06.02.2018

Coram:

VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the APPLICANT

:- Mr. Ashutosh Gupta, Advocate with
Mr. Gaurav Rana and Mr. Arrun Gupta Advs

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, the matter is posted for hearing on 7th March 2018.

Sdl-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

Sdl-

R.VARADHARAJAN/
MEMBER (JUDICIAL)

Deepak Kumar
06.02.2018